

ITEM NO.804

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s). 862/2023

HADIUJJAMAN LASKAR & ANR.

Petitioner(s)

VERSUS

THE STATE OF ASSAM & ORS.

Respondent(s)

Date : 22-05-2025 This petition was mentioned today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) : Mr. Fuzail Ahmad Ayyubi, AOR

For Respondent(s) : Mr. Ankit Roy , AOR

UPON being mentioned, the Court made the following
O R D E R

As prayed, list this matter in the week commencing from
26.05.2025 before the appropriate Bench.

(DEEPAK SINGH)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
ASSISTANT REGISTRAR